

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3459**

TO BE ANSWERED ON THURSDAY, THE 25th MARCH 2021

ELECTRONIC VERSION OF VOTER IDENTITY CARD

3459. Shri Sushil Kumar Gupta:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) Whether Government has any plan for the electronic version of the voter identity card which can be downloaded on a mobile phone or a personal computer; and
(b) if so, the precautionary measures taken to ensure that this is foolproof?

ANSWER

**MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI RAVI SHANKAR PRASAD)

(a): The Election Commission of India (ECI) has informed that electronic version of electoral photo identity card (e-EPIC) has been launched by the Commission on 25th January, 2021. The electors registered during special summary revision of electoral rolls with reference to 01.01.2021 with unique mobile number in the electoral database have been allowed to download e-EPIC.

(b): The ECI has informed that e-EPIC download is allowed only after dual factors verification including one-time password based authentication through registered mobile number in Electoral Roll.
